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Title: The Minister of Rural Development, Minister of Panchayati Raj and Minister of Drinking Water and Sanitation laid a statement regarding status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Rural Development on Demands for Grants (2015-16), pertaining to the Ministry of Panchayati Raj.

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ AND MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): Madam Speaker, I rise to lay a statement on the status of implementation of recommendations contained in the 8<sup>th</sup> Report (16<sup>th</sup> Lok Sabha) of the Standing Committee on the Rural Development in pursuance of Rule 389 of the Rules of Procedures and Conduct of Business in Lok Sabha and following the new direction (73A) by the Speaker of the Lok Sabha.